### **Guide to Electricity Consumers**

762. SHRI RAM NARESH KUSHA-WAHA: Will the Minister of ENERGY b© pleased to state:

(a) whether DESU/NDMC have brought out any 'guide to electricity j consumers.' incorporating therein the procedures to be followed in the matter of applying for electricity connections of different types; and

(b) if not, whether it is proposed to issue such a guide?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH): (a) and (b) A handbook of information for consumers  $wa_s$  issued by DESU in the year 1968-69. The booklet is now out of stock. However, the booklet is required to be thoroughly revised and updated. Action is underway to bring out a revised handbook of information shortly. So far NDMC is concerned, no such guide has been brought out and there is no such proposal also to do that. Formalities to be completed for electricity connection are indicated on the application form.

## Closure of Talcher Thermal Power Station

763. SHRI B. C. PATTANAYAK: Will the Minister of ENERGY be pleased to state:

(a) whether Talcher Thermal Power Station in Orissa has been closed down;

(b) if  $so_i$  what are the reasons therefor; and

(c) what steps are proposed to be taken by Government to re-start the functioning of the above thermal power unit?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH): (a) No, Sir.

(b) and (c) Do not arise.

## 3] to Questions Copter Deal with a Gulf based Firm

764. SHRI G. C. BHATTACHAR-YA:

#### SHRI SHIVA CHANDRA JHA:

Will the Minister of ENERGY be pleased to state:

(a) whether Government's attention has been drawn to a news Hern which appeared in the Free Press Journal of the 13th January, 1983 concerning loss of Rs. 2 crores to Oil India Limited in the copter deal with a Gulf-based firm;

(b) whether Government have looked into various points disclosed in the above write-up and if so, the pointwise details thereof;

(c) whether it is a fact that the entire deal is contrary to all the clause! stipulated in the Oil India Tender aiu if so, the reasons for the decision involving national security; and

(d) whether Government propose to appoint a judicial inquiry in the matter and if not what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETRO-LEUM IN THE MINISTRY OF ENER-GY (SHRI GARGI SHANKAR MISHRA): (a) Yes, Sir.

(b) and (c) Even before the news item appeared OIL, had themselves taken a decision to re-invite the tenders sift-e the rates were considered to be high.

(d) Does not arise in view of the position stated above.

# Waiting List for Gas Connections in Delhi

765. SHRI JAGANNATHRAO JOSHI: SHRI JAGDISH PRASAD MATHUR:

Will the Minister of ENERGY be pleased to state the number of persons in Delhi on waiting lists for the allotment of cooking gas connections and by when they are likely to get the same?